

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Satyatej Commercial Co. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manjiv Bhutania, Adv

N. GURUMURTHY, RCA

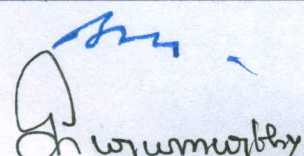
M. K. MAHOTA, B.A

Petitioner

Petitioner

Petitioner

ORDER

  
N. Gurumurthy  
14/11/2017  
Petitioner

Ld. Counsel for the petitioner is present.

It appears that the petitioner has not stitched the petition properly.  
Some pages have been stitched in reverse direction. Petitioner is directed  
to stitch the petition properly.

List on 04/12/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)